

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10
IA 877/2023 IN C.P. (IB)/6(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.06.2024**

NAME OF THE PARTIES: **HEWLETT PACKARD FINANCIAL**
SERVICES(INDIA) PRIVATE LTD V/s
NUFUTURE DIGITAL (INDIA) LIMITED

Under Sec 7 Sec 60(5) of the IB Code, 2016

ORDER

IA 877/2023-

1. Ld. Counsel for both sides present.
2. Ld. Counsel for the Petitioner present and sought a short adjournment stating that the arguing counsel is not available. Time granted.
3. List this matter on **24.06.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Neeraj